

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
STARRED QUESTION No. 78
TO BE ANSWERED ON 27.07.2023

Public participation and consultation

*78. SHRI BINOY VISWAM:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the number of projects wherein Government exempted public consultation;
- (b) whether it is an objective of PARIVESH portal to disseminate information;
- (c) the reason behind removing the details of projects that require clearance and the impact caused by the same; and
- (d) whether Government had done any consultation before such a removal?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BHUPENDER YADAV)

(a) to (d) A Statement is laid on the table of the House.

Statement referred to in reply to parts (a) to (d) of Rajya Sabha Starred Question No. 78 to be answered on Thursday, the 27th July, 2023 on “Public participation and consultation” by Shri Binoy Viswam.

(a) to (d) As per EIA Notification, 2006 as amended, all Category ‘A’ and Category B1 projects or activities require Public Consultation. However, there are certain categories of projects/activities which do not require public consultation as per the provisions of EIA Notification, 2006, as amended.

PARIVESH portal is primarily designed as a single-window portal to facilitate the process of obtaining green approvals for Environmental clearance (EC), Forest clearance (FC), Wild Life (WL) clearance, and Coastal Regulation Zone (CRZ) clearance administered by MOEFCC for various projects in India. It streamlines the submission, appraisal, processing, tracking, and monitoring of applications related to environment, forest, wild life, and Coastal Regulation Zone clearances.

While, the main objective of the PARIVESH portal is to streamline and expedite the clearance process through technological intervention, it also serves as a platform for dissemination of information related to environmental policies, guidelines, rules, regulations, etc. Through the portal, stakeholders can also access various information related to any project, submitted as a part of the clearance application.

The Ministry does not remove any information related to projects that require clearance. In fact, the Ministry has made the entire EC process transparent. The information/documents submitted by the Project Proponents as a part of the Terms of Reference (ToR)/Environmental Clearance (EC) application, including the Environmental Impact Assessment (EIA) report/Environmental Management Plan (EMP) and Minutes of Expert Appraisal Committee (EAC) meetings are all available in public domain on the Ministry’s PARIVESH website (Parivesh.nic.in).
